

ORDER

For the purpose of taking preventive and remedial measures and for combating the impending threat of COVID-19, following Committee is hereby constituted with immediate effect -

High Court, Allahabad

1. Hon'ble Mr. Justice Bala Krishna Narayana
2. Hon'ble Mr. Justice Surya Prakash Kesarwani
3. President, High Court Bar Association, Allahabad High Court.
4. President, Advocates' Association, Allahabad High Court.

The Committee shall be empowered to suggest all necessary steps to be taken and further to monitor the entire campaign in Allahabad High Court campus and its other properties.

**Sd/-
CHIEF JUSTICE
15.03.2020**

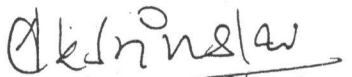
ORDER

Hon'ble the Chief Justice, vide order dated 15.03.2020, has been pleased to constitute a Committee for the purpose of taking preventive and remedial measures for combating the impending threat of COVID-19, as under:-

High Court, Allahabad

1. Hon'ble Mr. Justice Bala Krishna Narayana
2. Hon'ble Mr. Justice Surya Prakash Kesarwani
3. President, High Court Bar Association, Allahabad High Court
4. President, Advocates' Association, Allahabad High Court

Registrar (Protocol/Nazarat) is nominated as Presenting Officer of the above Committee.



15/3/2020
Registrar General
15.03.2020

ORDER

For the purpose of implementing preventive and remedial measures and for combating the impending threat of COVID-19, a team comprising of following officers and officials is hereby constituted with immediate effect for High Court, Allahabad -

<u>Overall Supervision</u>		
1	Shri R.K. Agarwal	Registrar
<u>Old Building</u>		
1	Shri Sanjay Tiwari	Section Officer
2	Shri Vimal Kumar	Review Officer
<u>Stationery Building</u>		
1	Shri Rajesh Chaurasia	Deputy Registrar
2	Shri Jitendra Bahadur	Review Officer
<u>High Court Annexe (30 Court Rooms Building)</u>		
1	Shri Santosh Srivastava	Deputy Registrar
2	Shri Pradeep Kushwaha	Review Officer
<u>Mediation Centre Building and CIT Building</u>		
1	Shri Deepak Mehrotra	Joint Registrar
2	Shri I.K. Shukla	Assistant Registrar
3	Shri Brijendra Mani Pandey	Review Officer

The above team shall be responsible for effective implementation of direction/directions issued by the Hon'ble Committee constituted by the order dated 15.03.2020 of Hon'ble the Chief Justice for aforesaid purpose for High Court, Allahabad. This team shall undertake aforesaid work of implementation in addition to their normal duties.


15/3/2020

REGISTRAR GENERAL
15.03.2020